

in Gazette of India dated the 26th May, 1984.

- (2) The Ministry of Shipping and Transport (Transport Wing) Executive Engineer (Civil) Ship Building and Ship Repair Division Recruitment Rules, 1983 published in Notification No. G.S.R. 676 in Gazette of India dated the 30th June, 1984.

[Placed in Library. See No. LT-8439/84]

Notification under Major Port Trust Act, Annual Accounts of Cochin Port Trust and Nhava Sheva Port Trust for 1982-83 and two Statements.

SHRI Z.R. ANSARI: I beg to lay on the Table:

- (1) A copy of the Tuticorin Port Trust (Licencing of ship repairing, ship chandling shipping and painting and miscellaneous trades) Regulations, 1984 (Hindi and English version) published in Notification No. G.S.R. 417 in Gazette of India dated the 8th April, 1984, under sub-section (4) of section 124 of the Major Port Trust Act, 1963.

[Placed in Library. See No LT-8440/84]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963:—

- (i) Annual Accounts of the Cochin Port Trust for the year 1982-83 and the Audit Report thereon.

[Placed in Library. See No. LT-8441/84]

- (ii) Annual Accounts of the Nhava Sheva Port Trust for the year 1982-83 and the Audit Report thereon.

[Placed in Library. See No LT-8442/84]

- (3) Two statements (Hindi and English versions) showing

reasons for delay in laying the paper mentioned at (2) above.

[Placed in Library. See No. LT-8442/84]

Annual Accounts and Audit Report of Motilal Nehru Regional Engineering College, Allahabad.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGO) on behalf of SHRIMATI SHEILA KAUL: I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1982-83 together with Audit Report thereon.

[Placed in Library. See No. LT-8443/84]

Review on and Annual Report and Audited Accounts of Indian Council of Medical Research, New Delhi for 1982-83 and a revised Statement *re dealy* in laying Audited Accounts of Central Council for Research in Yoga and Naturopathy. New Delhi for 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1982-83.
- (ii) A copy of the Audited Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for year 1982-83 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English

versions) by the Government on the Indian Council of Medical Research, New Delhi, for year 1982-83.

[Placed in Library. See No. LT-8444/84]

- (2) A *Revised Statement (Hindi and English versions) showing reasons for delay in laying the Audited Accounts of the Central Council for Research in yoga and Naturopathy New Delhi for the year 1981-82.

[Placed in Library See No. LT-8445/84]

Notifications under Industries (Development and Regulation) Act, Inchek Tyres Ltd. and National Rubber Manufacturers Ltd. (Nationalisation) Act and Indian Explosives Act, Review on and Report of Hindustan Sales Ltd., Jaipur, etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY SHRI PATTABHI RAMA RAO: I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under subsection (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

- (i) SO 392 (E) published in Gazette of India dated the 19th May, 1984 regarding extension of period of take over of management of Messrs India Machinery Company Limited, Howrah, beyond five years.

- (ii) SO 396 (E) published in Gazette of India dated the 21st May, 1984 regarding extension of

period of take over of management of Messrs Britania Engineering Company, Calcutta, (Titagarh Unit) beyond five years.

[Placed in Library. See No. LT-8446/84]

- (2) A copy each of the following Notifications (Hindi and English versions) under subsection (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

- (i) S O 466 (E) published in Gazette of India dated the 28th June, 1984 regarding extension of period of take over of management of Messrs National Iron and Steel Company Limited, Howrah, beyond five years.

- (ii) S O 468 (E) published in Gazette of India dated the 28th June, 1984 regarding extension of period of take over of management of Messrs Gluconate Limited, Calcutta, beyond five years.

- (iii) S O 470 (E) published in Gazette of India dated the 28th June, 1984 regarding extension of period of take over of management of Messrs India Belting and Cotton Mills Limited, Serampore, beyond five years.

- (iv) S O 473 (E) published in Gazette of India dated the 28th June, 1984 regarding extension of period of take over of management of Messrs Plyboard Industries Limited,

* The statement was laid on the Table on 28th April, 1983.